

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).2575-
2576/2010

RAJESHWARI & ORS.

Petitioner(s)

VERSUS

ORIENTAL INSURANCE CO. LTD & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP

Date: 04/10/2010 These Petitions were called on for hearing
today.

For Petitioner(s) Mr. Prashant Chaudhary,Adv.

For Respondent(s) Ms. Abha R. Sharma,Adv.
Ms. Manjeet Chawla ,Adv

UPON hearing counsel the Court made the following
O R D E R

File is not received.

List the matter on 20.10.2010.

(Sunil Thomas)
Registrar

SB